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C.A.No. 4232 OF 2003

ITEM NO.103A COURT NO.4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
Record of Proceedings

CIVIL APPEAL NO.4232 OF 2003

M.Janardhana Rao Appellant (s)

VERSUS

Jt. Commnr. of Income Tax Respondent (s)

(With Office Report)

With C.A.4242/2003 (With Office Report)

C.A.4237/2003 (With Office Report)

C.A. 4233-4234/2003, C.A.4235-4236/2003 (With Office Report)

C.A.4240-4241/2003, C.A. 4238-4239/2003 (With Office Report)

S.L.P.(C) 6486-6487/2003, S.L.P.(C)13009-13012/2003 (With appln.(s) for c/delay in filing SLP and with office report)

S.L.P.(C) 13021-13022/2003, C.A.5322/2003 (With prayer for interim relief and office report)

S.L.P.(C) 2763-2766/2004 (With Office Report)

Date :14/9/2004 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)Mr.R.F.Nariman, Sr.Adv.

Mr. Dhruv Mehta, Adv.

Mr.A.A.Kulkarni, Adv.

Mr. Mohit Chaudhry, Adv.

Ms. Shalini Gupta, Adv.

for M/s K.L.Mehta & Co.

Mr. A.M. Singhvi, Sr.Adv.'

Mr. J. Vellapally, Sr.Adv.

Mr.Manu Nair, Adv.

Mr. Dhruv Dewan, Adv.

for M/s Suresh A.Shroff & Co.

For Respondent(s)Mr. B.V.Balaram Das, Adv.

Mr. E.C.Agrawala, Adv.

UPON hearing counsel, the Court made the following

O R D E R

List these matters after Dussehra holidays.

(SUKHBIR PAUL KAUR)(MADHU SAXENA)

COURT MASTER COURT MASTER